GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO.: 3005 (To be answered on the 7th August 2025)

CONSTRUCTION OF NEW AIRPORTS

3005. SHRI SANATAN PANDEY

Will the Minister of CIVIL AVIATION नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Government proposes to build new international airports and upgrade/modernise the existing airports in the country and if so, the details thereof, location-wise;
- (b) the details of the proposals received from various States/Union Territories during the last three years in this regard and the current year along with the action taken thereon, airport/year- wise;
- (c) the present status of development work of Kazi Nazrul Islam Airport, Andal, Durgapur along with total expenditure incurred thereon;
- (d) whether the Government proposes to develop new alternative airports to ease pressure on the existing airports in Mumbai and National Capital Region (NCR) and if so, the details thereof;
- (e) whether the Government proposes to introduce any policy to impose a ceiling on air fares as sometimes the fares become exorbitant, if so, the details thereof and if not, the reasons therefor; and
- (f) the steps taken by the Government to expand and improve the facilities at various airports in the country?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION लागर विमानन मंत्रालय में राज्य मंत्री (Shri Murlidhar Mohol)

(a): As per the Greenfield Airports (GFA) Policy, 2008 formulated by Government of India for construction of new greenfield airports in the country, approval has been accorded for setting up of 24 Greenfield Airports across the country, namely, Puri in Odisha, Parandur in Tamil Nadu, Kota in Rajashtan, Mopa in Goa, Navi Mumbai, Shirdi and Sindhudurg in Maharashtra, Kalaburagi, Vijayapura, Hassan and Shivamogga in Karnataka, Dabra (Gwalior) in Madhya Pradesh, Kushinagar and Noida (Jewar) in Uttar Pradesh, Dholera and Rajkot (Hirasar) in Gujarat, Karaikal in Puducherry, Dagadarthi, Bhogapuram and Oravakal (Kurnool) in Andhra

Pradesh, Durgapur in West Bengal, Pakyong in Sikkim, Kannur in Kerala and Itanagar in Arunachal Pradesh.

Out of these, 12 Greenfield airports viz. Durgapur, Shirdi, Kannur, Pakyong, Kalaburagi, Orvakal (Kurnool), Sindhudurg, Kushinagar, Itanagar, Mopa, Shivamogga and Rajkot (Hirasar) have been operationalised.

- (b): Further, Upgradation/ Modernisation of airports is a continuous process. Since FY 2019-20, airport projects have been undertaken by AAI and Private airport operators/developers at several airports across the country including at Delhi, Bengaluru, Hyderabad, Lucknow, Guwahati, Ahmedabad, Mopa, Navi Mumbai, Noida (Jewar), Bhogapuram, Ayodhya, Kushinagar, Sindhudurg, Itanagar, Dholera, Dehradun, Agartala, Patna, Vijayawada, Deoghar, Amrtisar, Chennai, Tirupati, Mangalore, Kolkata, Port Blair, Surat, Tiruchirapally, Kolhapur, Jabalpur, Gwalior, Rajkot, Leh, Hubballi, Imphal, Jodhpur, Udaipur, Rajahmundry, Belagavi, Shivamogga, Vijayapura, Hassan, Prayagraj, Tuticorin and Patna etc.
- (c): Government of India had granted approval to Bengal Aerotropolis Projects Limited (BAPL) for setting up of Greenfield Airport in Durgapur, West Bengal, with a project cost of Rs. 670 crore. The airport was operationalized in May, 2015. The upgradation of infrastructure/ facilities at Durgapur Airport, is a continuous process, which is undertaken by BAPL.
- (d): Government of India has granted approval to Noida (Jewar) in National Capital Region (NCR) & Navi Mumbai in Mumbai region to cater to the rising traffic demand in these regions.
- (e): With the repeal of Air Corporation Act in March 1994, the process of airfare approval by Government has been dispensed with. Under the provision of Sub Rule (1) of Rule 135 of the Aircraft Rules, 1937, every air transport undertaking engaged in scheduled air services require to establish tariff having regard to all relevant factors, including cost of operation, characteristic of services, reasonable profit and the generally prevailing tariff. Airlines are free to charge reasonable air fares as per their operation viabilities subject to compliance to above said rule.

Further, Directorate General of Civil Aviation (DGCA) has setup a Tariff Monitoring Unit (TMU) that monitors airfares on select domestic sectors on random basis by using airlines' websites data on monthly basis to ensure that the airlines do not charge airfares outside the range declared by them.

(f): The Government has taken various steps for improving the facilities at various airports which inter-alia include upgradation and modernisation of existing airports by AAI, Development/revival of unserved/underserved airports under Regional Connectivity Scheme (RCS) - UDAN (Ude Desh Ka Aam Nagrik) and promoting private investments in existing and new airports

through the Public Private Partnership (PPP).
